

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/357(KB)2022
IA(COMPANIES.ACT)/56(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS TOPCLASS REPAIR WORKS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

Ms. Shreya Chowdhary, Adv.] For the Official Liquidator

ORDER

1. Ld. Counsel for the official liquidator present.
2. IA(COMPANIES.ACT)/56(KB)2024
 - a) Ld. Counsel for the applicant seeks one week's time to file hard copy of this IA with the Registry. Time is allowed.
 - b) Post this matter on **17.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)